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T.P.(Crl.) No. 210 OF 2001

ITEM No.3

Court No. 9

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Crl.) No. 210/2001 (For prel.hearing)

JAI BHAGWAN

Petitioner (s)

VERSUS

TARSEM LAL & ORS.

Respondent (s)

Date : 10/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mr. Praveen Jain,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

Prayer for transfer of the case is refused.
Hearing of the case be expedited.
Transfer Petition is dismissed.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master